

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 197
ANSWERED ON 04TH JULY, 2019

WORK ON NH-104 AND NH-105

*197. SHRI RAMPRIT MANDAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the work on National Highway (NH) - 104 and NH - 105 has been going on for several years and the time limit fixed in this regard has already lapsed much earlier and if so, the details thereof;
- (b) whether the Government has taken any action against the contractor for not completing the work in fixed time; and
- (c) If so, the details of the action taken in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) - A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO.197 FOR ANSWER ON 04.07.2019 ASKED BY SHRI
RAMPRIT MANDAL REGARDING WORK ON NH-104 AND NH-105

(a) to (c) **Status of NH-104:** The work of Rehabilitation and Upgradation of NH-104 was taken up through four projects but the works could not be completed by the stipulated dates as per the individual contract agreements. The status is given as under:

- (i) **Section I [Chakia-Sheohar]** – Out of 40 km length, 36 km has been completed. Construction work on balance 4 km stretch could not be taken up due to non-availability of requisite land.
- (ii) **Section II [Sheohar-Sitamarhi]** – Out of 28.50 km length, only 3.76 km stretch has been completed. Contractor is under the purview of National Company Law Tribunal (NCLT) and facing financial constraints which has resulted in slow progress of the work. The Ministry has issued a cure period notice to the contractor on 15.05.2019 as per contract agreement and directed to cure the defaults within 60 days.
- (iii) **Section III [Sitamarhi-Jainagar]** – Out of 77.10 km length, only 17.88 km stretch has been completed. Contractor is under the purview of National Company Law Tribunal (NCLT) and facing financial constraints which has resulted in slow progress of the work. The Ministry has issued a cure period notice to the contractor on 16.05.2019 as per contract agreement and directed to cure the defaults within 60 days.
- (iv) **Section IV [Jainagar-Narahia]** – Out of 63.45 km length, 37.75 km stretch has been completed. The progress is hampered due to non-availability of requisite land. Considering non-availability of requisite land, the Ministry has de-scoped two bypasses viz. Jainagar and Narahia from the scope of work.

Status of NH-105: The work on entire NH- 105 i.e. from km 0.000 to km 53.760 has been completed within the stipulated time as per the contract agreement.
